

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.171/2014
RT CA (CAA) No.122/Chd/Hry/2017**

In the matter of:

Jatalia Global Ventures Ltd.Petitioner/Transferor Company.

And

M/s Aashee Infotech Ltd.Petitioner/Transferee Company.

Present: Mr.Rajeev Kumar Goel, Advocate for petitioner.
Mr.Deepankur Sharma, Advocate for Official Liquidator
and the Regional Director, New Delhi.

The matter could not be taken up today due to paucity
of time. List the matter on 17.11.2017 for arguments.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

October 25, 2017.
Ashwani